

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

ITEM No. 22.
C.P.(IB)-2626(MB)/2018

IN THE MATTER OF:

Pride Lifters
v.
Piletech Infra Pvt Ltd

.... Petitioner/Applicant

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code

Order delivered on 16.06.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE. ACTG. PRESIDENT

SH. RAVIKUMAR DURAISAMY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

| | |
|--------------------|------|
| For the Applicant | None |
| For the Respondent | None |

ORDER

List the matter on **12.07.2021**.

Sd/-
(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

Sd/-
(RAVIKUMAR DURAISAMY)
MEMBER (TECHNICAL)